

ITEM No.3

Court No. 1

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SI.A.No.1-4 in  
Civil Appeal No.3879/2001

CHOKALINGASWAMI IDOL THR.R.N.PILLAI

Appellant (s)

VERSUS

GNANAPRAGASAM

Respondent (s)

(Bringing on record the Lrs. Of deceased respondent and setting aside abatement and c/dealy i  
n filing substitution and c/delay i filing setting aside abatement and office report)

Date : 08/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI  
HON'BLE MR. JUSTICE G.P. MATHURFor Appellant (s) Dr. A. Francis Julian, Adv.  
Mr. Sumit Kumar, Adv. for  
M/s. T.T.K.-Deepak & Co.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

I.As are allowed.

( Meenu Sethi )  
Court Master( Om Prakash )  
Court Master





